

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 28-03-2022 TO 01-04-2022

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	AD/52173/2021	M.O/50035-50036/2022	21/03/2022	28/03/2022
2	AD/51878/2021	MO/50048/2022	17/03/2022	28/03/2022
3	AD/51879/2021	M.O/50049/2022	16/03/2022	28/03/2022
4	AD/51880/2021	M.O/50050/2022	16/03/2022	28/03/2022
5	AD/51923/2021	M.O/50055/2022	16/03/2022	28/03/2022
6	AD/51924/2021	M.O/50056/2022	16/03/2022	28/03/2022
7	AD/52072/2021	M.O/50059/2022	16/03/2022	28/03/2022
8	AD/52100/2021	M.O/50060/2022	16/03/2022	28/03/2022
9	AD/52101/2021	M.O/50061/2022	16/03/2022	28/03/2022
10	C/51665/2021	M.O/50084/2022	22/03/2022	28/03/2022
11	C/51659/2021	M.O/50086/2022	22/03/2022	28/03/2022
12	C/50708/2021	M.O/50095/2022	17/03/2022	28/03/2022
13	ST/50949/2021	M.O/50097/2022	21/03/2022	28/03/2022
14	C/51658/2021	MO/50103/2022	23/03/2022	28/03/2022
15	ST/50753/2017	M.O/50104/2022	23/03/2022	28/03/2022
16	ST/50961/2017	M.O/50122/2022	29/03/2022	1/4/2022
17		FINAL ORDER		
18	C/50934/2021	F.O/C/A/50259/2022	21/03/2022	28/03/2022
19	C/50165,50166,50192,50197/2021	F.O/C/A/50285-50288/2022	29/03/2022	1/4/2022
20	ST/51804/2021,&52449,52466,52488,52490/2016	F.O/ST/A/50290-50294/2022	28/03/2022	29/03/2022
21	ST/52516/2016	F.O/ST/A/50296/2022	29/03/2022	1/4/2022

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

for info

M L
4/4/22
DEPUTY REGISTRAR